

**HIGH COURT OF MANIPUR
AT IMPHAL**

No.: HCMEST-46/4/2025-O/o REG GENERAL-HCM/2257

Imphal, the 6th February, 2026

To,

1. M/s DK Engineering Works, Khuyathong Polem Leikai, Imphal, Manipur
2. M/s Ng. Jayanta Singh, Electrical Contractor, Konjeng Leikai, Imphal, Manipur
3. M/s Prakash Construction & Supplier, Sagolband Tera, Imphal, Manipur
4. M/s Karam Kashi Singh, Special Class Contractor (Electrical), Chingmeirong,
5. M/s Raj Enterprise, Sagolband Tera Wangthonbi Leikai, Imphal West, Manipur 795001
6. M/s ANB Enterprises, Kongba Nandeibam Leikai, Imphal East, Manipur 795003
7. M/s Raj Construction, Soibam Leikai, Imphal East, Manipur

**SUBJECT: LIMITED TENDER ENQUIRY FOR OVERHAULING AND SERVICING OF
11 KV HT PANEL (SIEMENS) IN THE HIGH COURT OF MANIPUR COMPLEX**

Sir/Madam,

The High Court of Manipur hereby invites Limited Tender Enquiry (LTE) for executing the works of Overhauling & Servicing of 11 KV HT Panel (Siemens) installed at the High Court Complex. The work shall be carried out under the supervision of engineers from Manipur State Power Company Limited (MSPCL) and in accordance with applicable safety norms and technical standards. This Limited Tender Enquiry is issued in accordance with Rule 162 of the General Financial Rules (GFR), 2017.

**The seal quotation may be submitted within 7 days i.e. on or before
13.02.2026**

Scope of Work and Instructions to Bidders enclosed at Annexure-I.

Thank you,

Yours faithfully,

Roshan Oinam
(ROSHAN OINAM)

COURT MANAGER

HIGH COURT OF MANIPUR

Roshan Oinam
Court Manager
High Court of Manipur

Copy to:

1. P.S to Registrar General, High Court of Manipur
2. The System Analysts, High Court of Manipur

- He is requested to upload the same on official website.

ANNEXURE-I

Scope of Work and Instructions to Bidders

Overhauling, servicing, testing and commissioning of the 11 kV HT Panel (Siemens), including replacement of defective/damaged/obsolete components as detailed below:

Sl. No.	Particulars	Units	Qty
1	24 V battery with accessories (Set of 12 Cells)	Set	1
2	24 V Battery Charger (Float Cum Boost)	Set	1
3	24 V DC Distribution Board	Set	1
4	Servicing Charges of 8 nos. of 11kV VCB Panel	No.	8
5	AC to DC Convertor 24V	No.	1
6	T n C Switch for Breaker Control	No.	4
7	Trip & Closing Coil	No.	4
8	Master Trip Relay	No.	4
9	OC & EF Relay	No.	4

Instructions to Bidders

1. Interested firms may inspect the HT Panel at site, if required, with prior intimation before submission of quotation.
2. The quotation shall be submitted (through email @ roshan.oinam@gov.in or in sealed cover for hard copy submission) and should clearly indicate:
 - a. Cost of servicing
 - b. Item-wise cost of replacement components
 - c. Applicable taxes, duties and all other charges
3. All materials/components supplied shall be new, genuine and of approved make.
4. The work shall be completed within the stipulated time as decided by the Department in consultation with MSPCL.
5. Payment shall be released only after satisfactory completion of the work and **certification by MSPCL engineers.**

Submission of Quotation

The Email Subject or Sealed quotation superscribed as "**LTE for Overhauling and Servicing of 11 kV HT Panel (Siemens)**" should reach the undersigned within 7 days from the date of publication of this Limited Tender, failing which the quotation will not be considered.

Roshan Oinam
06/02/2021
Roshan Oinam
Court Manager
High Court of Manipur